

Helicopters, but no trace of the missing crew of M.V. Talent could be found.

(b) All vessels are statutorily required to be registered under classification societies, who ensure sea-worthiness of the vessels before the same are allowed to navigate in high seas. Mercantile marine Department under Directorate General of Shipping ensures strict compliance with this requirement as per laid down standards for safety of the vessel.

[Translation]

WIDENING OF NATIONAL HIGHWAY
24 BETWEEN SHAHJAHANPUR AND
LUCKNOW

3062. SHRI SURENDRA PAL PATHAK : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there is any proposal to widen National Highway No. 24 between Shahjahanpur and Lucknow;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE
MINISTRY OF SURFACE TRANSPORT
(SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) Does not arise.

(c) National Highway No. 24 between Shahjahanpur and Lucknow is already two lane wide. Further widening is not contemplated.

12 : 00 hrs.

[English]

MR. SPEAKER : Before the hon. Members stand up, we were thankful to you for cooperating on two-three days. But what was achieved in two-three days was wiped out in the next two-three days. May I expect that hon. Members will keep in mind that this activity should be over within half an hour without the Presiding officer having to remind the hon. members that it has to be over within half an hour and the presiding officer's intervention.

One thing that we can adopt in this respect is, if one topic is raised by one member, it should not be necessary for other Members to speak on that topic, so that other Members also can raise more topics.

SHRI SAIFUDDIN CHOUDHURY (KATWA) : Thank you for giving me this time. The Minister for Internal Security is here in the House. I would like to bring through you to the notice of this House and to the Minister that it has been revealed by the Jain-Agarwal Committee that during the riots after the killing of Shrimati Indira Gandhi in November 1984, the police in Delhi grossly derelicted their duty in registering cases. This Committee has really condemned the police and recommended for appropriate action.

In those three days in one minute one murder took place totalling 2733 people killed. These are the official figures. Victims' kith and kin went to the police stations, contacted police officials; but cases were not registered. I want to know whether it has come to his notice, if it has come to his notice whether he understands the gravity of the recommendation that has come and what action he is going to take, so that the blot that has come on the police and the administration which may harm our image outside also, which may not generate confidence in the people unless action is taken, is removed. What concrete steps is he going to take in this matter ? I want a response from the Government, Sir.

SHRI HANNAN MOLLAH (ULUBERIA) : I am constrained to raise this issue. Earlier also I raised the issue that the Delhi Administration and the police in connivance with some dark forces are continuously attacking Bengali speaking people under the garb of Bangladeshis. That day the hon. Minister was kind enough to reply to it. We are for screening the people cautiously and deporting them. But on that ground no Indian genuine citizen should be harassed. This is our demand.

On 8th August in Jhahangirpuri 19 persons were taken in. All of them were from Sutaheta Police Station of Midnapore District of West Bengal. I raised it; I wrote to the home Minister. In spite of that again after two days two separate raids were organised in Jhahangirpuri and 17 and 18 people, totalling 38 or 39 people were taken and we do not know where they have been taken. They are Bengali speaking people, they are from various parts of West Bengal, for twenty years they have been staying here. These things

are repeatedly happening here in spite of raising it again and again. No genuine citizen of India should be harassed; but these things are happening. This is unfortunate. Foreigners have to be deported, but not the genuine citizens of India.

MR. SPEAKER: Please do not repeat it. You have made that point; it is not necessary to repeat.

[*Translation*]

SHRI RAMESH CHENNITHALA (KOT-TAYAM): Mr. Speaker, Sir, through you, I would like to draw the attention of the Internal Security Minister. Shri Rajesh Pilot, to the 20 days old strike by the people of Katra. The Shrine Board of Vaishno Devi has decided that like Tirupati temple, a road would be constructed upto Vaishno Devi temple for the pilgrims. Sir, the people of Katra have raised their voice against it because they are of the view that the pilgrimage to Vaishno Devi is a scared one and every pilgrim should walk on foot from Katra to Vaishno Devi to have darshan of Devi. There is a resentment among the people against the said decision of the Shrine Board and moreover, it is a metter relating to the scaredness of the pilgrimage to Vaishno Devi. I would like to submit to Rajesh Pilotji that this strike is going on for the last 15 days so he should give an assurance that he would get the decision of the Shrine Board changed. You know about it... (*Interruptions*)... You should tell about it so that they may call off their strike. (*Interruptions*)

[*English*]

Sir, the Minister is ready to reply. It is a very serious issue. (*Interruptions*)

MR. SPEAKER: He will inform you.

(*Interruptions*)

PROF. UMMAREDDY VENKATESWARLU (TENALI): Sir, the Tobacco Board in Andhra Pradesh has taken a decision recently, denying tobacco growing to about 50 per cent of the growers, in the recent meeting that was held on the 24th July. With this, about 50 per cent of the total tobacco growers in Andhra Pradesh are in an agitated mood. This decision has been taken by restricting the crop size to 52 million tonnes as against 103 million tonnes last year, and 125 million tonnes during 1991-92. With

this, the growers Central and Northern Black Soils in six districts are going to keep the land barren; and the infrastructure that is meant for tobacco curing is also going waste.

Now, I would like to bring it to the notice of the Government that this has happened due to the protocol discontinuation with the Russian Government and also the discontinuity of the technical credit and *ad hoc* credit arrangement, hitherto being extended to Russia. I request the Government to revise its decision and continue the extension of the technical credit to Russia; and see that this 50 per cent of the tobacco growers also grow tobacco this year so that the farms and other infrastructure—which have been constructed by taking bank loans—will be put to use. Otherwise, if no income is going to be generated they will not be in a position to discharge the bank loans. (*Interruptions*) In this case it is not possible, the Government may consider payment of compensation to the growers towards the cost of farms.

MR. SPEAKER: You have made the point. You need not repeat it. Mr. Patra, please. Yes, it is a good point; please do not repeat it.

(*Interruptions*)

DR. KARTIKESWAR PATRA (BALASORE): Hon. Speaker, Sir, through you, I want to bring to the notice of the August House regarding the serious situation and the miseries of more than two-and-a-half lakh of people in my constituency, Balasore, Orissa. Sir, the normal life has been paralysed. Flood is there. (*Interruptions*)

MR. SPEAKER: We discussed 'floods and droughts' for six hours, here.

(*Interruptions*)

DR. KARTIKESWAR PATRA: The rivers—Subarnarekha, Budhabalanga, Jalka and Kansbans—are flooded. (*Interruptions*)

MR. SPEAKER: Yes. We discussed it for six hours. . . .

(*Interruptions*)

DR. KARTIKESWAR PATRA: Sir, it rained upto 20, 25 inches. Even now, rain is there. All the communication network has been disrupted. (*Interruptions*)

MR. SPEAKER: Very good. Yes, Shri Chhedi Paswan.

(Interruptions)

MR. SPEAKER: Mr. Patra, you have made your point. Shri Chhedi Paswan now.

(Interruptions)

MR. SPEAKER: Mr. Chhedi Paswan, please.

(Interruptions)

DR. KARTIKESWAR PATRA: Sir, I have brought it to the notice of the ... *(Interruptions)*

MR. SPEAKER: You have brought it to their notice, my notice and the notice of the House.

(Interruptions)

DR. KARTIKESWAR PATRA: I have also talked to the ... *(Interruptions)** ...

* Not recorded.

MR. SPEAKER: Now, what he is saying is not going on record. Please take your seat, Mr. Patra. Now, Shri Chhedi Paswan.

(Interruptions)

MR. SPEAKER: Mr. Patra, please take your seat now. This is too much. I said, "We discussed it for six hours." Still, I allowed you also. Now you cannot continue like this.

(Interruptions)

MR. SPEAKER: Please take your seat.

(Interruptions)

MR. SPEAKER: Please help us. There are other Members who want to speak.

[Translation]

SHRI CHHEDI PASWAN (SASARAM): Mr. Speaker, Sir, I would like to draw the attention of this House towards a very serious matter. Shri Jagjivan Ram was a great freedom fighter and a genius, who had proved his ability by holding the charge of different ministries of the

Government of India efficiently but his samadhi has not so far been constructed in Delhi, whereas the samadhi of all other leaders have been constructed at Rajghat or Shantivan. This discrimination is being made because of the untouchability. All Members often shed crocodiel tears for Harijan-tribals in the House. Therefore, I would like to say through you, that if no statement comes from the Government within a week in this regard then I will bring urn from the Samadhi of Shri Jagjivan Ram, built at village Chandava, and will sit on dharna in front of the Lok Sabha gate in support of my demand of construction of samadhi in Delhi.

[English]

MR. SPEAKER: I think, you should not have raised this matter in this fashion. We are going to have Jagjivan Ramji's statue in the Parliament itself.

(Interruptions)

MR. SPEAKER: Anyway, this kind of things are not allowed.

(Interruptions)

[Transliteration]

SHRI CHHEDI PASWAN: Mr. Speaker, Sir, the then prime Minister, Shri Rajiv Gandhiji had allocated fund for the construction of a samadhi of Shri Jagjivan Ram, but this Government is keeping silence over it.

SHRI RAM NAIK (BOMBAY NORTH): Mr. Speaker, Sir, the religious leaders of people of Tibet and their ray of hope Shri Dalailama is in Delhi now a days. He has expressed his views at different places. A programme was organised by Parliamentary Forum, in regard to Tibet in which leaders like, 95 years old Shri Nijlingappa, the former speaker of Lok Sabha, Shri Rabi Ray and leader of the Opposition, Shri Atal Bihari Vajpayee etc. had expressed their views.

[English]

MR. SPEAKER: Please see that if a delicate international issue is there, you do not raise it in this fashion because it has implication in all directions.

SHRI RAM NAIK: There would not be any controversy. *(Interruptions)*

MR. SPEAKER : Now, we are trying to have good relations with some countries. it should not be offensive.

(Interruptions)

[Translation]

SHRI RAM NAIK : The Prime Minister is going to China. I would like to submit that the prime Minister should also discuss the issue of Tibet and the issue of safeguarding the rights of Tibetan people during his visit to China. he should inform the House about the view point of the Government in this regard.

SHRI MOHAMMAD ALI ASHRAF FATMI (DARBHANGA) : Mr. Speaker. Sir, I would like to draw the attention of the Government towards Bihar particularly to North Bihar where Kalazar is spreading on a large scale. Many people are suffering from and dying of this disease. The incidence of another disease called leprosy is also on the increase. When the Central team went there, 600 cases of leprosy were traced in Darbhanga alone.

12.14 hrs.

[Mr. Deputy Speaker in the Chair]

I demand that a Central team should be sent to my constituency and to other parts of North Bihar to check this disease. Separate camps should be set up there for treatment. Some concrete steps should be taken to check the disease.

12.14½ hrs.

RE : INCIDENT OF KILLING OF 16 BUS PASSENGERS IN KISHTWAR, DISTRICT DODA, JAMMU AND KASHMIR ON 14 AUGUST, 1993.

[Translation]

SHRI MADAN LAL KHURANA (SOUTH DELHI) : Mr. Speaker, Sir, one day before the Independence Day, i.e. on 14th August a bus coming from Jammu was abducted by the Pakistan supported terrorists at Kishtwar town in Doda district and 16 persons of a particular community. . . . *(Interruptions)*

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) : I have got a point of order, The home Minister has written a letter to the Speaker saying that they are going to make a statement on this very subject today. Therefore, the Speaker has decided that since the Government statement is coming, if it is necessary, it can be raised later on. Since the Government statement is coming, raising an issue of this kind is not necessary at this point of time. *(Interruptions)*

[Translation]

SHRI MADAN LAL KHURANA : I want to apprise you about the happenings in Srinagar on 14th and 15th August. Some people, belonging to a particular community were killed there. The situation requires a statement by the Minister in the House. Four days ago, it was published in Pioneer and other newspapers that terrorists were rehearsing to celebrate the Pakistan day on the roads of Srinagar wearing black clothes and masks on their faces. The Government was claiming to have the area put on red-alert on 14th and 15th August. Yesterday, bombs were hurled and fires were shot and our tricolour was also burnt there. *(Interruptions)*

[English]

SHRI VIDYACHARAN SHUKLA : Sir, the Minister is going to make a statement on this.

[Translation]

SHRI LAL K. ADVANI (Gandhinagar) : Mr. Deputy Speaker, Sir, has there been a suo-motu statement then you could have restrained the Member. An hon. Member is raising this issue which is a matter of concern for the citizens all over the country. It was announced publicly on 15th August that separation of Kashmir will not be allowed at any cost. but the entire nation is worried due to the actual position there. Therefore, let every Member speak first and subsequently he may make a statement.

[English]

SHRI VIDYACHARAN SHUKLA : Sir, may I make a submission? *(Interruptions)* After the Government have made the statement, with Speaker's permission, it may be permitted. The